

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-190 -2020****Reema Shirodkar** **Petitioner****V e r s u s****Desmond Alvares & others** **Respondents****Adv. Gaurish N. Agni for the Petitioner.****LD-VC-CW-191 -2020****Devanand Shirodkar** **Petitioner****V e r s u s****Desmond Alvares & others.** **Respondents****Adv. Gaurish N. Agni for the Petitioner.****Adv. Nigel Da Costa Frias for Respondent no.1.****CORAM: DAMA SESHADRI NAIDU, J.****DATE: 29th October, 2020.****ORDER:**

By consent, post the matter on 23/11/2020.

DAMA SESHADRI NAIDU, J.**AP/-**